

**NATIONAL COMPANY LAW TRIBUNAL**  
**CUTTACK BENCH**  
**COURT No. 1**

ITEM No. 118  
IA (IB) No. 26/CTB/2020  
IA (IB) No. 112/CB/2024  
IA (IB) No. 113/CB/2024  
IA (IB) No. 150/CB/2024  
IA (IB) No. 152/CB/2024  
IN  
TP No. 38/CTB/2019  
(CP No.  
1289/KB/2018)

**Proceedings under Section 7 IBC**

**IN THE MATTER OF:**

Bank of India  
V/S

.....Applicant

Maa Durga Flour Mills Pvt. Ltd.

.....Respondent

**Order delivered on 24/06/2024**

**Coram:**

Dr. N. V. Ramakrishna Badarinath, Hon'ble Member(J)  
Shri Charan Singh, Hon'ble Member(T)

**PRESENT:**

For the Applicant

:

For the Respondent

Ms. Madhuja Barman, Adv.

**ORDER**

**IA (IB) No. 150/CB/2024:**

This is an application filed under Section 60(5) of IBC, to take on record Asset memorandum.

Applicant counsel present.

Asset memorandum is taken on record.

Accordingly, this application is allowed and disposed of.

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**IA (IB) No. 152/CB/2024:**

This is an application filed under Section 60(5) of IBC, to take on record list of stakeholders.

Applicant counsel present. The same is taken on taken on record.

Accordingly, this application is allowed and disposed of.

**IA (IB) No. 112/CB/2024:**

This is an application filed under Section 60(5) of IBC, to take on record first progress for the quarter ended March 2024.

Applicant counsel present.

First Progress Report quarter ended March 2024, is taken record.

Accordingly, this application is allowed and disposed of.

**IA (IB) No. 113/CB/2024:**

Applicant counsel present and stated that notice by email to the proposed party has already been sent but proof of service has not been filed.

We direct the applicant to send a fresh notice to the proposed party by speed post and also by e-mail and file proof of service before the next date of hearing.

Registry is also directed to send notice to the opposite party by speed post and by e-mail.

List the matter for proof of service and counter, if any, on 09.08.2024.

Connected matter also to be tagged on the said date of hearing.

**SD/-**

**Charan Singh  
Member (Technical)**

**SD/**

**Dr. N. V. Ramakrishna Badarinath  
Member (Judicial)**